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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A. No. 1447 of 1997

Date of Decision:
13th November, 1997

BETWEEN:

M. Venkateswar Rao .. Applicant

AND

1. The Senior Superintendent
of Post Offices,
Prakasam Division,
Ongole - 523 001.
2. The Sub Divisional Inspector (Postal)
Addanki Sub Division,
Addanki - 523 201. .. Respondents

Counsel for the Applicant: Mr. K. Venkateswar Rao

Counsel for the Respondents: Mr. V. Vinod Kumar

CORAM:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

THE HON'BLE SRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

ORDER

(Per Hon'ble Sri H. Rajendra Prasad: Member (Admn.)

1. Heard Mr. K. Venkateswar Rao for the applicant
and Mr. Vinod Kumar for the Respondents.

2. From the OA it is noted that the applicant had
been working on a provisional basis as EDBPM in 2 spells
in the past. It is also stated that he is still conti-
nuing to work. The Department is contemplating to make
a fresh selection in view of certain adverse developments
that are reported to have taken place which were narrated
in the Court today. In view of the facts revealed this
court is not inclined to interfere in the case except to
issue the following directions:-

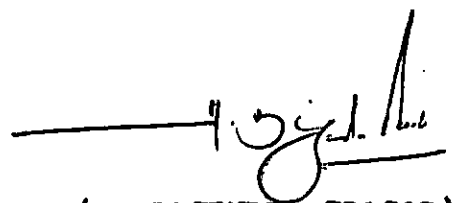
- 1) A proper selection of suitable candidate shall be made, if not already made; or if such selection is already made, to take necessary steps for its implementation.
- 11) The Respondents are free to act according to rules as regards continuance/termination of the present arrangement.

Mr. Vinod Kumar submits that due to inadvertence^a an incorrect and defective order had been issued in disregard of the actual circumstances. He states that the Respondents propose to issue a revised or modified order in this regard. They may do so.

The OA is disposed of with the above directions.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)

13.11.97


(H. RAJENDRA PRASAD)
MEMBER (ADMN.)

Date: 13th November, 1997

Dictated in the open court.

KSM


Deputy Registrar

-3-

O.A.1447/97.

To

1. The senior Superintendent of Post Offices,
Prakasam Division, Ongole-1.
2. The Sub Divisional Inspector (Postal)
Addanki Sub Division, Addanki-201.
3. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
4. One copy to Mr.V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
5. One copy to HHRP.M.(A) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.
7. One spare copy.

pvm

99/11/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)

The Hon'ble Mr. B. S. Saiparameswar : M (D)

DATED:- 13/11/97

~~ORDER~~ JUDGMENT.

M.A../RA../C-A.No...

in

O.A.No. 1447/97

T.A.No. (W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

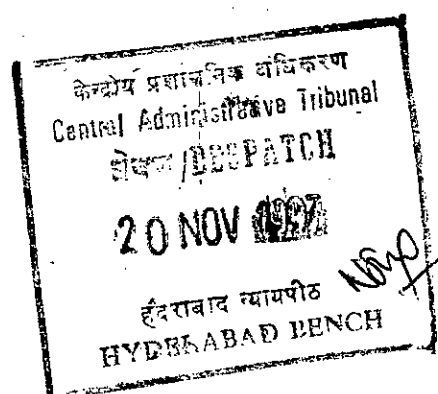
Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No. order as to costs.



1007/57

Notations

31.12.57.

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and

1. The ... of ...

2. The ... of ...

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General for the ...

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...

The ... (Council for ... and ... to ... the ... and ... for ... by ... or by ...)

In view of the ... of ... of ... 31.12.57. ... (31.12.57)

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

[Signature]

न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद न्यायपीठ
HYDERABAD BENCH

...

